

Bench No. I


NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 228/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company	Reliance Commercial Finance Ltd -Vs- Bengal Emta Coal Mines Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Anand Basu Mullick, Advocate } Financial Creditor } 
14/7/17

1. Mr. D.N. Sharma, Adv

2. Ms. Swapna Choudhary, Adv

3. Mr. Sidhanta Sharma, Adv

4. Ms. Priyanka Tibrewal, Adv

5. Ms. Namrati Basu, Adv

Respondent


11/7/17

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel for the petitioner made a request that time be given as the process of settlement is going on with the Corporate Debtor.
Prayer is allowed.

List the matter on 24/07/2017. No further adjournment shall be granted at any cost.

(Vijai Pratap Singh)
Member (J)